## Central Administrative Tribunal Principal Bench, New Delhi

0.A.No.666/96 M.A.No.697/96

New Delhi this the 11th day of November, 1996.

Hon'ble Shri S.R. Adige, Member (A) Hon'ble Dr A. Vedavalli, Member (J)

Siri Bhagwan, R/o Village & P.O. Mahipalpur, ....Applicant New Delhi-110037.

(By Advocate : None )

## **VERSUS**

- Lt Governor of Delhi National Capital Territory of Delhi, Delhi.
- Commissioner of Police Delhi 2. Delhi Police Headquarters MSO Building, I.P. Estate, New Delhi.
- Dy Commissioner of Police, IIIrd Bn D.A.P New Police Lines Kingsway Camp, Delhi. ... Respondents

(By Advocate : None )

ORDER (ORAL)

(By Hon'ble Shri S.R. Adige, Member (A)

We note that applicant **va**s constantly and note is also whent Forlay, " absent 12:00 7.5.96, 6.8.96, 20.8.96. LIt appears that he is not interested in pursuing the O.A. which is dismissed in default and for non-prosecution.

Archub (Dr A. Vedavalli) Member (A)

(S.R. Adige) Member (A)